GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 2220 TO BE ANSWERED ON 09/08/2024

IMPLEMENTATION OF PMAY-G IN MAHARASHTRA

2220 SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is implementing Pradhan MantriAwasYojana-Gramin (PMAY-G)in the country including Maharashtra and if so, the details thereof;
- (b) whether Government has been able to achieve the target of providing Housing for All inrural areas under PMAY-G and if so, the details thereof and if not, the reasons therefor;and
- (c) the details of funds allocated/sanctioned/released/utilized under PMAY-G during each of the last three years in the State of Maharashtra?

ANSWER

MINISTER OF STATE IN MINISTRY OF RURAL DEVELOPMENT (DR CHANDRA SEKHAR PEMMASANI)

- (a) & (b): Yes, in order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan MantriAwaasYojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crorepucca houses with basic amenities. In addition, the Government of India proposes to take up the construction of two crores more houses to meet the requirements arising from an increase in the number of households in rural areas during the next five years i.e. FY 2024-25 to 2028-29. Out of the overall target of 2.95 crore houses under PMAY-G, 2.95 crore houses have already been sanctioned (including the state of Maharashtra) to the beneficiaries and 2.64 crore houses have already been completed as on 05.08.2024. Under PMAY-G, as of 05.08.2024, a target of 13,74,105 houses was allocated to the State of Maharashtra, out of which 13,63,743 houses have been sanctioned and 12,51,691 houses have been completed. The details of the scheme can be seen at the programme website at www.pmayg.nic.in.
- (c): The central share under PMAY-G is released directly to the State/Union Territory (UT), considering the State/UT as a unit, on the basis of balance targets, liabilities and unspent balance available. Further, release of these funds to beneficiaries from the Single Nodal

Account (SNA) of the PMAY-G is done by the respective State/UT. The details of release and utilization of funds during the last three years in the State of Maharashtra is as under:

FY	Central share released (in cr.)	Funds utilized (in cr.) including state share
2021-22	1249.80	2003.81
2022-23	1676.07	3098.13
2023-24	733.95	1809.66
